

# **HIGH COURT FOR THE STATE OF TELANGANA**

## **NOTICE**

All the learned Advocates and Parties-in-Person (authorized by Registry) are hereby informed that the High Court for the State of Telangana has started the Paperless Court in Court Hall No.01 with effect from 01-11-2023. In this connection, as directed the Registry has arranged 4 nos. of Touch Screen All-in-One Personal Computers in Court Hall No.1 for the Advocates and Parties-in-Person (authorized by Registry) to access their case file to make submissions, with effect from 26-02-2024.

The scanned PDF copy of the case file as per causelist will be made available in the Touch Screen All-in-One Personal Computers arranged in the Court Hall No.1 and the advocates are required to open the scanned bookmarked PDF file and navigate easily, and after conclusion of case proceedings they are requested to close the PDF document of their respective case.

**Sd/-  
REGISTRAR (I.T.)-CUM-  
CENTRAL PROJECT COORDINATOR**